

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

It is notified for the information of all the concerned that as intimated by the Registrar General vide his Communication No.35208/RG Dated 06.10.2022, the modification to the roster dated 07.10.2022 has been made to the below extent:-

- 1 *The cases listed before DB-II presided over by Hon'ble Mr.Justice Ali Mohammad Magrey comprising another member Hon'ble Mr.Justice Vinod Chatterji Koul, on 07<sup>th</sup> October,2022 in the 1<sup>st</sup> half, have been now transferred to DB-I headed by Hon'ble the Chief Justice.*
- 2 *Hon'ble Mr.Justice Ali Mohammad Magrey will be sitting singly on 07<sup>th</sup> October,2022 and will hold the single bench for whole of the day to hear the cases of SB-III of Hon'ble Mr.Justice Sanjeev Kumar and SB-V of Hon'ble Mr.Justice Sanjay Dhar both regular as well as supplementary cases*
- 3 *The single bench cases (both regular & supplementary) of SB-IV presided over by Hon'ble Mr.Justice Vinod Chatterji Koul, on 07<sup>th</sup> October,in the 2<sup>nd</sup> half, shall stand transferred to SB-VII of Hon'ble Ms.Justice Moksha Khajuria Kazmi.*

However, the transferred cases shall include HCP matters and exclude *part heard and tied up matters.*

***By order.***

Dated:- 06.10.2022

***Sd/-***

Registrar Judicial,  
Srinagar.

Copy to:-

01. Secretary/Bench Secretary to Hon'ble the Chief Justice.
- 02 .Secretary/Bench Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey.
- 03.Secretary/Bench Secretary to Hon'ble Mr.Justice Sanjeev Kumar. They are requested to make staff and the files available in the transferee court.
4. Secretary/Bench Secretary to Hon'ble Mr.Justice Vinod Chatterji Koul. They are requested to make staff and the files available in the transferee court.
5. Secretary/Bench Secretary to Hon'ble Mr.Justice Sanjay Dhar. They are requested to make staff and the files available in the transferee court.
6. Secretary/Bench Secretary to Hon'ble Ms.Justice Moksha Khajuria Kazmi.  
..for information.
7. Mr.Tajamul Hussain, Development Team, for follow-up action.
8. Incharge NIC for uploading the notice on the concerned official website.
9. Notice boards.
10. Office file.

Registrar Judicial,  
Srinagar.